



**DR. RAM MANOHAR LOHIYA
NATIONAL LAW
UNIVERSITY, LUCKNOW**

Presents

INTERNATIONAL SEMINAR

on

SHAPING THE FUTURE:

LAW, POLICY AND THE DIGITAL

REVOLUTION

on

1st - 2nd FEBRUARY, 2025

ORGANISED BY

COMMITTEE TO ORGANIZE SEMINARS,

WORKSHOPS, EXTRA-MURALS

AND SPECIAL LECTURES

ABOUT THE UNIVERSITY

Dr. Ram Manohar Lohiya National Law University, Lucknow was established by an Act of Govt. of Uttar Pradesh in 2005. It came into being on 4th of January, 2006, to meet up with new challenges in the legal field and to strengthen the vision that the establishment of the first National Law School of the country gave. The University currently offers a Ph.D. programme in law, social sciences and humanities and a one-year LL.M. programme along with a five year B.A. LL.B.(Hons.) integrated programme. The University has a well-equipped Seminar Hall and Video Conferencing Hall, wherein seminars, workshops and interactive sessions are conducted at regular intervals. The University places a special emphasis on instilling a sense of responsibility in students to serve society in the field of law. It has taken steps to promote legal studies for national development and built a sense of servitude in the hearts and minds of the students, to make the law and legal process an efficient instrument of social development.

ABOUT THE COMMITTEE

The Committee to Organize Seminars, Workshops, Extra Murals, and Special Lectures of Dr. Ram Manohar Lohiya National Law University is the primary academic discussion committee of the university. We are known to organize in the past annual events such as the National Seminar on Law & Technology and various other various programs. Our events focus on many contemporary and relevant legal issues for the benefit of the student and teaching fraternity throughout the year. The committee also organizes a unique podcast called Law and Life Korero: The RML Edition. This episode series is a one-to-one conversation between the host and RML alumni revolving around fields of career in law and law school aspects. The committee is also part of the 'Unnat Bharat Initiative' launched by the Government of India, under which it has adopted 5 villages in which it aims to provide quality legal aid, medical facilities and aid in rural sustainability.

ABOUT THE CITY OF NAWABS

Lucknow, the capital of Uttar Pradesh and known as the "City of Nawabs," is famed for its rich cultural heritage, historic architecture, and blend of tradition with modernity. Iconic monuments like Bara Imambara, Chota Imambara, and Rumi Darwaza showcase its Mughal-era splendor. The city is also celebrated for its contributions to Urdu poetry, home to poets like Mir Taqi Mir and Mirza Ghalib, and as a cradle of Kathak, reflecting its cultural elegance. Renowned for Awadhi cuisine, Lucknow attracts food enthusiasts with signature dishes like biryani, kebabs, and korma. In education, it is a growing hub, hosting institutions like Dr. Ram Manohar Lohiya National Law University, dedicated to advancing legal studies and nurturing future professionals. This educational focus aligns with the city's values of justice, equity, and social responsibility. Lucknow's fusion of culture, history, and modern educational infrastructure makes it a city of inspiration, fostering a strong sense of purpose in students and professionals committed to societal progress.



CONCEPT NOTE

The digital revolution is reshaping society, transforming economies, and redefining individual rights. While rapid advancements in technologies like artificial intelligence, cryptocurrencies, and data-driven systems bring unprecedented opportunities, they also present significant challenges for lawmakers. Creating regulations that protect citizens without stifling innovation requires an agile approach, as these technologies evolve faster than traditional legal processes and often operate across borders, raising complex jurisdictional issues. Lawmakers around the world face the challenge of keeping pace with innovations that transcend borders and disrupt traditional regulatory frameworks. Addressing issues like data privacy, cybersecurity, and ethical AI usage is increasingly complex, yet essential for safeguarding public interests in this digital era.

Our seminar addresses the urgent need for adaptable legal frameworks that balance innovation with regulation, encouraging responsible growth while safeguarding public interests. By uniting experts from law, technology, and policy, we aim to develop strategies to future-proof legal systems, enhance digital inclusion, and foster international cooperation. Additionally, the seminar will explore ethical considerations like privacy, data security, and the impacts of automation on employment. These discussions are essential to guiding policymakers toward a digital ecosystem that respects individual rights, prevents misuse of personal data, and ensures transparency in AI-driven decision-making. Together, we envision a legal landscape that empowers technological innovation responsibly, promoting a secure, equitable, and ethical digital future for all.

SUB THEMES

1. Global Digital Governance: Regulating Privacy, Data Protection, Cybersecurity, and Sovereignty in Cross-Border Transactions and National Security
2. Ethical Governance and Accountability in AI, Algorithmic Decision-Making, and Emerging Technologies
3. Blockchain, Cryptocurrencies, and FinTech: Legal and Regulatory Perspectives on Digital Markets
4. Corporate Governance Amid Digital Transformation, Stakeholder Rights, and Antitrust Regulations
5. International Digital Trade, Smart Contracts, and Legal Challenges of Cross-Border E-Transactions
6. E-Governance, Public Policy Innovation, and Legal Standards for Digital Platforms and Smart Cities
7. Employment Law and the Future of Work: Implications of Automation and Digital Transformation
8. Digital and Forensic Evidence: Challenges in Authentication, Cybercrime Prosecution, and Fair Trials
9. Intellectual Property Rights in the Digital Age: AI, IoT, and Environmental Governance Challenges
10. Telemedicine, Digital Health, and Biometric Data Protection in Healthcare and Biomedical Ethics
11. Shaping India's Entrepreneurial Ecosystem: Regulatory Impacts of Angel Tax Exemptions, 5G Spectrum Allocation, Data Localization, and Anti-Corruption Enforcement
12. Regulatory and Security Challenges in the expanding Space, Defense and Strategic Industries

***This list is just indicative, and participants are welcome to explore any topic related to the main theme.**

CALL FOR PAPERS

The University invites well researched and unpublished research papers, analysis, articles by Academicians, Policymakers, Journalist, Lawyers, Bureaucrats, Research scholars and Students. Research papers shall be subject to the approval of the Editorial Board for inclusion in the seminar. The Seminar calls for papers under the following sub-themes. However, the list is only indicative and not exhaustive. Any other topic related to the Seminar theme may also be submitted.

**** International participants will be allowed to present their research papers through online platforms.**

IMPORTANT DATES	
27th December 2024	Last date for submission of Abstract
29th December 2024	Intimation of Selected Abstracts
07th January 2025	Registration Deadline
22nd January 2025	Final Paper Submission
1st & 2nd February 2025	Paper Presentation

REWARDS

1. The top three papers in the seminar will receive prize money:

1st Position: ₹ 25,000/-

2nd Position: ₹ 15,000/-

3rd Position: ₹ 10,000/-

2. All the final submissions shall be subjected to blind peer review and plagiarism check, subsequent to which the selected papers may be considered for publication in an Edited Book.

3. Certificates of paper presentation will be given to all registered authors for the papers presented in the Seminar

SUBMISSION GUIDELINES

1. All submissions have to be in English.
2. The abstract should not exceed 500 words. It shall be accompanied by a cover letter containing - a brief profile of the author including E-mail ID, contact number, designation, institution and official address.
3. The word limit for a research paper is 6000-8000 words (inclusive of all citations and references).
4. Submissions must be:
 - a. Typed in Times New Roman, Font Size 12 on A4 size paper with 1" margin on all sides with 1.5-line spacing.
 - b. The heading should be in Times New Roman, Font Size 12, Bold, 1.5-line spacing, center-aligned.
 - c. Sub-heading should be in Times New Roman, Font Size 12, Italicized, 1.15-line spacing.
 - d. Footnotes must be in Times New Roman, Font Size 10 with 1.0-line spacing.
 - e. The file extension shall be .doc.
5. There can be a maximum of only one Co-Author. All the co-authors need to get registered for the seminar. Similarity and Plagiarism shall not exceed more than 10% in Final Paper while should be 0% in Abstract.

SUBMISSION GUIDELINES

6. The Author(s) should also send a declaration along with the abstract & final paper that their work is original and unpublished and that it does not infringe the copyright laws. The organizing committee is not responsible for any copyright infringements by the authors and if found, the paper would be liable to disqualification at any stage.

7. Author(s) are required to adhere to a uniform mode of citation : 4th Edition OSCOLA.

8. Author(s) who intend to present their research papers in the seminar are required to submit the Abstract on or before 27th December, 2024 (latest by 11:59 PM) through the following link: <https://forms.gle/vc4wEXipvTrjFDg28>

9. The abstracts will be peer-reviewed by the Editorial Board and only shortlisted abstracts will be invited to submit final papers as well to present them in International Seminar. The final paper should be submitted after the intimation of acceptance of the abstract.

10. The Manuscript Submission and Registration shall be done through the following link: <https://forms.gle/esmxaXP1raVPQiZk8>

REGISTRATION GUIDELINES

1. The registration fee is as follows:

- a. For students - ₹ 2,000/-
- b. For academicians and professionals - ₹ 3,500/-
- c. RMLNLU faculty & students- No fee
- d. For International Participants - ₹ 5,000/-

***For International Participants the payment details will be shared on their Email Ids after Abstract Selection, from there they could complete their fee payment**

2. Accommodation charges are as follows:

For students - ₹ 1,500/-

Accommodation charges are exclusive of registration fees and only available for students. For any further confusion, kindly connect with us at our mail id or the student coordinators.

3. Each author must pay individually.

4. Registration for the seminar must be done through the following link: [Click Here](#)

5. Payment Guide:

- a. Proceed to the following link.
- b. Select the Registration Fee in the Payment Category tab.
- c. Select event 'Seminar/Workshop'.
- d. Proceed with payment and after successful payment; kindly upload the receipt in the registration form:

<https://forms.gle/pPQqAi8sJVXNzdDs8>

**Registration fees is non-refundable.*

ACCOMMODATION GUIDELINES

1. Limited shared accommodation to outstation participants will be provided by the organising committee on a first come, first serve basis on the University campus.
2. The accommodation will be provided from the evening of 31st January to the morning of 3rd February 2025. The accommodation charges include a 2-day stay with three meals each day. No accommodation will be provided to residents of Lucknow. Participants can register with or without accommodation facilities.
3. The intimation regarding the last date to avail accommodation will be given through email after the selection of the abstracts. No requests for accommodation will be entertained after the particular last date.

CHIEF PATRON

Prof. (Dr.) Amar Pal Singh
Vice-Chancellor, RMLNLU

PATRON

Dr. Aditya Pratap Singh
Head of the Department

CONVENOR

Dr. Prem Kumar Gautam
Associate Professor

ORGANISING SECRETARIES

Dr. Maneesh Kumar Bajpai
University Deputy Librarian

Dr. Monika Srivastava
Assistant Professor

Dr. Mitali Tiwari
Assistant Professor

Dr. Vikas Bhati
Assistant Professor

Dr. Prasenjit Kundu
Assistant Professor

Dr. Ankita Yadav
Assistant Professor

Mr. Sanjay Kumar Srivasatava
Assistant Accounts Officer

STUDENT CO-ORDINATORS

Akshat Jaiswal
(+91 83181 93590)

Vinayak Chaturvedi
(+91 99180 99505)

HOW TO REACH

Participants can conveniently reach the institution from major transit points in Lucknow, including Lucknow Junction Railway Station, Chaudhary Charan Singh International Airport, and Alambagh Bus Stand, by opting for cab services. The approximate distances from these key locations to the institution are as follows:

From Lucknow Junction	8.3km
From Chaudhary Charan Singh International Airport	5.2km
From Alambagh Bus Stand	5.6km



semcom_rmlnlu



seminar-committee-rmlnlu



seminarrmlnlu



seminar_rmlnlu

For any further clarification, mail us at:
intseminar.shapingthefuture@gmail.com